NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.235 OF 2019

III the matter of	In	the	matter	of:
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Regent R&D Technologies Pvt Ltd & anr. Appellant

Vs.

The Registrar of Companies, Pune

Respondent

None for the parties.

ORDER

16.03.2010- None for the parties. The appeal is adjourned. Let the appeal be fixed for hearing on 21st April, 2020.

(Justice Jarat Kumar Jain) Member (Judicial)

> (Mr. Balvinder Singh) Member (Technical)

(Dr. Ashok Kumar Mishra) Member (Technical)

Bm/kam